

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(IB)No.170/KB/2017
CA(IB) No. 168/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd February 2018, 10.30 A.M

Name of the Company	RBL Bank Ltd-Vs-MBL Infrastructure Ltd		
Under Section	14(60) (5)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Rahul Baddy, Advocate.

Sanjiv Ahuja RP.

Rahul Baddy
23/2/18

1. NEHA SOMANI,
Practicing Company Secretary

Resolution Applicant/
Mr. Anjanee Kr. Lakhota

Somani
23/2/2018

1) Mr Sidhanta Sharma, Adv }
2) Ms Namrata Bera, Adv }
for Punjab National Bank

23/2/18

ORDER

Ld. Counsel for the Resolution Professional, financial creditor and the Ld. Counsel for resolution applicant is present.

List it on 28/02/2018 along with CA and IA, if any.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)